GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4892 TO BE ANSWERED ON 16TH DECEMBER.

POOR PATIENTS FINANCIAL ASSISTANCE PROGRAMME

4892. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the criteria to receive aid under the Poor Patients Financial Assistance Programme;
- (b) the number of patients who have received aid under the programme in 2015-16; and
- (c) the total amount of money provided as aid?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a): Rashtriya Arogya Nidhi (RAN) has been set up for providing for financial assistance to patients, living below poverty line who are suffering from major life threatening diseases, to receive medical treatment at any of the super specialty Government hospitals / institutes or other Government/ hospitals. To avail financial assistance under RAN, the patient is required to submit:
 - 1. Application form in prescribed proforma duly signed by the treating doctor and countersigned by the Medical Superintendent of the Government hospital/institute.
 - 2. Copy of the income certificate.
 - 3. Copy of the ration card.

Revolving Funds have been set up in 14 Central Government Hospitals/Institutes and funds up to Rs. 50 lakh are placed at their disposal for providing treatment upto Rs. 2 lakh in each case and up to Rs. 5 lakh in emergency cases.

Cases involving treatment beyond 2 lakh are referred by the hospital/institute to Ministry of Health & Family Welfare, Government of India for providing funds.

- (b): 551 patients have received financial assistance under the RAN scheme during 2015-16.
- (c): An amount of Rs. 1827.82 lakh have been released as aid under the RAN scheme during 2015-16.